

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

12

C.P. No. 60/(C.G.)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES: Ashok Kumar Kimtee

V/s

M/s. K. V. Education Ventures Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	V. Satyanarayana	Advocate for the Petitioners	V. Satyanarayana

ORDER

CP No.60/397-398/NCLT/MB/MAH/2013

The Petitioner Counsel present. The Respondent Counsel absent for the last two occasions.

List this matter for hearing on 22.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)